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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.P.(CAA) No. 9/NCLT/AHM/2017
with Gujarat High Court CA no. 472/2016**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017**

Name of the Company: Icenet Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	RAHUL DEV	Advocate	Petitioner	
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2.

ORDER

Learned Advocate Mr. Rahul Dev i/b Wadia Ghandy & Co. present for Petitioner.

Affidavit of publication filed.

Affidavit of service of notice on statutory authorities filed.

Representation of Regional Director filed.

No other Representation received from other statutory authorities.

No Representation received from public.

For hearing list, the matter on 12.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 28th day of April, 2017.